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NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.10.2017. AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.190/9/HDB//2017
NAME OF THE COMPANY	IL & FS Engineering & Construction Company Ltd
NAME OF THE PETITIONER(S)	Grotech Landscape Developers Pvt Ltd
NAME OF THE RESPONDENT(S)	IL & FS Engineering & Construction Company Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T.V.P. Sai Vihari	Counsel in Petition	9010613271	Sai Vihari

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. Rajurandam Rao Cp. Bhupesh	Br. Adv Advocate	9966622805	R. Rajurandam Rao

**Sl.No.18**

Date of hearing: 10.10.2017

CP(IB)No.190/9/HDB/2017

IL & FS Engineering & Constructions Company Ltd.

**ORDER**

Heard Shri. T.V. P. Sai Vihari learned counsel for the petitioner and Shri. R. Raghunandan Rao, Senior Counsel and Shri. Bhupesh learned counsels for the respondent.

Learned counsel for the petitioner submit issue in question is likely to be resolved and thus requested time till 03.11.2017.



**Member (Technical)**

RSN



**Member (Judicial)**